

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No.1817 of 1996

New Delhi, this the 8th day of August, 1997.

Hon'ble Mr. N. Sahu, Member(A)

Madan Singh
S/o late Sh. Chatar Singh
Ex-Casual Labourer
National Channel,
All India Radio,
New Delhi

...Applicant

(By Advocate : Shri K.N.R. Pillay)

Versus

Union of India : Through

1. The Director General
All India Radio
Sansad Marg
New Delhi

2. The Director
National Channel;
All India Radio
J.L.N. Stadium
New Delhi - 3

...Respondents

(By Advocate : Shri S.M. Arif)

ORDER (Oral)

Hon'ble Mr. N. Sahu, Member(A) -

Heard.

2. On being pointed out by learned counsel for the respondents that the applicant whose name figured in the panel of Casual Labourers at serial No.3 sponsored for engagement officially by letter dated 7.4.1997 "is working as a casual labourer" (letter dated 25.1.1997 addressed by the Administrative Officer to the Director, National Channel, All India Radio, Delhi), Learned counsel for the applicant has not pressed ground No.8(i)(a) claimed as a relief in the OA. With regard to ground No.8(i)(b) that the applicant be appointed as a regular Peon as per the nomination, the submission of learned counsel for the

Karan Singh

(N)

respondents is that such regularisation will be made as per the existing rules provided two conditions are satisfied: (i) the applicant's turn must come in the seniority list; (ii) there must be a vacancy in Group 'D' post. What all the learned counsel for the applicant wants is a direction be given to respondent No.1 that whenever those two conditions, as stated above, are satisfied, the applicant must be considered for a regular appointment. There is, therefore, no dispute between the parties in this case.

3. I accordingly dispose of this OA by a direction to respondent No.1 that as and when a vacancy in Group 'D' arises and as and when the applicant's turn in the seniority list comes, he should be considered for appointment as a Group 'D' subject to fulfillment of other rules on the subject.

4. OA is disposed of as above. No costs.

Narasimha
(N. Sahu)
Member (A)

/Kant/